

C.P No. 671/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: Kleentech Facility Management Pvt. Ltd.
V/s.
Registrar of Companies, Mumbai

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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22	R. Mahadeshwar S.G.	PCS	
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(Signature)
30/11/2017
Next hearing
07/12/2017

ORDER

CP No.671 /252(1)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 7.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)